

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 72/252/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.02.2018**

**NAME OF THE COMPANY: Jupiter Facility Services Pvt. Ltd. Vs. ROC  
SECTION OF THE COMPANIES ACT: 252**

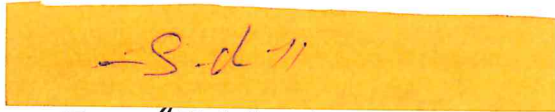
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

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Present: None

**ORDER**

Reserved for orders.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**